

**IN THE CUSTOMS, EXCISE AND SERVICE TAX  
APPELLATE TRIBUNAL  
SOUTH ZONAL BENCH AT CHENNAI  
[COURT : Division Bench B1]**

**Application No.: ST/Misc[WD]/42073/2018**

**Appeal No.: ST/42203/2016**

[Arising out of Order-in-Appeal No. 405/2016 (STA-I) dated 06.07.2016  
passed by the Commissioner of Service Tax (Appeals-I), Chennai]

**M/s. PayPal India Pvt. Ltd.,** : **Appellant**  
Futura IT Park,  
334, Old Mahabalipuram Road,  
Sholinganallur, Chennai – 600 119

**Versus**

**The Commissioner of G.S.T. & Central Excise,** : **Respondent**  
Chennai Outer Commissionerate

Appearance:-

None

for the Appellant

Ms. T. Usha Devi, DC (AR)

for the Respondent

CORAM:

**Hon'ble Shri Madhu Mohan Damodhar, Member (Technical)**

**Hon'ble Shri P. Dinesha, Member (Judicial)**

Date of Hearing/Decision: 02.01.2019

Final Order No. **40005 / 2019**

**Per Madhu Mohan Damodhar :**

This Miscellaneous Application has been filed by the appellant  
for withdrawal of Appeal No. ST/42203/2016-DB for the reasons  
indicated in the application.

2. No objection by the Revenue.

3. The Miscellaneous Application for withdrawal of the appeal is  
allowed. The appeal is **dismissed as withdrawn.**

*(Dictated and pronounced in open court)*

**(P Dinesha)**  
Member (Judicial)  
Sdd

**(Madhu Mohan Damodhar)**  
Member (Technical)